

**GOVERNMENT OF INDIA
SHIPPING, ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:2984

ANSWERED ON:05.09.2007

CORRUPTION IN ROAD PROJECTS

Adhalrao Patil Shri Shivaji;Adsul Shri Anandrao Vithoba;Verma Shri Ravi Prakash

Will the Minister of SHIPPING, ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether the Prime Minister has expressed concern over corruption in road construction projects and emphasized the need for transparent implementation as reported in The Hindu dated May 24, 2007;

(b) if so, the details thereof; and

(c) the steps taken/proposed to be taken by the Government to eliminate corruption in road construction projects?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI K.H. MUNIYAPPA)

(a) to (c): The Hon`ble Prime Minister`s remark on corruption was about road works in general. Constitutionally, the Government of India is responsible for development and maintenance of National Highways only and all other roads are under the administrative control of the State Governments and UTs. Transparent procedure for awarding the contract and its implementations are followed to avoid scope for corruption in National Highway works.The Government has suitable mechanism in place to prevent corruption.